NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

2. IA 3533(MB)2024
IN
C.P. (IB)/4479(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: Inventure Fincance Private Limited
Vs
Mahabali Innovative Technoliges Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules, 2016

ORDER

1. Adv. Pinki for the Applicant present through virtual mode.

IA-3533/2024

2. This is an Application filed under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 to place on Quarterly Progress Record. The same is taken on record to that effect.
3. In view of above, the present Application is **allowed** and disposed of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/